

- (xv) Ganga Khadar (English).
- (xvi) Kans Eradication (English).
- (xvii) Why this Ration Cut. (English and Hindi).
- (xviii) Back to 12 Ounces (English and Hindi).
- (xix) Improved Seeds (Hindi).

Besides this, ten posters on various aspects of Grow More Food have also been issued. Posters on Vana Mahotsava have been produced in main regional languages.

Periodicals

The following periodicals are issued:

1. Agricultural Situation in India (English)—Monthly.
2. Tad Gur Khabar (English and Hindi)—Quarterly.
3. Compost Bulletin (English)—Monthly.
4. Indian Farming (English) (issued by the I.C.A.R.)—Monthly.
5. 'Kheti' (Hindi) (issued by the I.C.A.R.)—Monthly.

In addition various Commodity Committees produce their own periodicals.

SUBSIDIARY FOOD SCHEME

***1641. Shri Mohanlal Saksena:** Will the Minister of Food and Agriculture be pleased to state:

- (a) how much money was spent on subsidiary food scheme and in particular on sweet potatoes during the year 1951-52;
- (b) how the scheme worked and with what results; and
- (c) does the officer responsible for sponsoring the sweet potato scheme still continue as an adviser of the Food Ministry?

The Minister of Food and Agriculture (Shri Kidwai): (a) Nil, the Subsidiary Food Production Committee having been wound up in August, 1950.

(b) The Subsidiary Food Production Committee conducted various experiments for the utilisation of subsidiary foods with a view to see if these could be substituted for cereals, thereby reducing pressure on consumption of cereals and consequent reduction in imports of foodgrains. The Committee after being wound up in August, 1950, was substituted by the All-India Women's Food Council which took over the function of popularisa-

tion of the consumption of supplementary foods. An extract of the recommendations of the Subsidiary Food Production Committee is placed on the Table of the House. [See Appendix VIII, annexure No. 4.]

(c) There was no one particular officer appointed to sponsor this scheme. The scheme was handled by the Subsidiary Food Production Committee.

INCIDENTAL CHARGES ON PROCUREMENT AND SALE OF FOODGRAINS

***1642. Shri Mohanlal Saksena:** (a) Will the Minister of Food and Agriculture be pleased to place on the Table of the House a statement giving incidental expenses charged by various States on the procurement and sale of food cereals particularly wheat and rice?

(b) How do they compare with the middle man's profit in pre-control days?

(c) If they are considerably higher, will Government take immediate steps to reduce them to the minimum?

The Minister of Food and Agriculture (Shri Kidwai): (a) A statement showing the incidental charges on local grains from the procurement to the issue stage in different States is laid on the Table of the House. [See Appendix VIII, annexure No. 5.]

(b) Information regarding middlemen's profit during pre-control days is not available.

(c) Government of India review the incidental charges in different States from time to time to ensure that the charges are kept at reasonable levels.

ASSOCIATION WITH CERTAIN ORGANISATIONS

***1644. Shri H. N. Mukerjee:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is any direction to the heads of different departments of the Central Government that association with certain organisations renders an employee liable to dismissal or suspension; and

(b) if so, the names of such organisations?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). According to the rules regulating the conduct and discipline of Government servants, a Government servant who becomes a member of any political party or association or takes part in their activities renders himself liable